

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No222  
Co. Appeal 28 of 2017

**Order under Section 56,58,59**

**IN THE MATTER OF:**

Suman Kumar Sinha  
V/s

.....Applicant

The Baroda Crystal Glass Works Ltd & Ors

.....Respondent

**Order delivered on ..27/04/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pavan Godiawala, Adv.  
For the Respondent :

**ORDER**

On 25.03.2022, it is recorded that none appeared for Respondent no.1 & 2 and last chance was given for hearing. Today, none appeared for Respondent no.1 & 2. Due to paucity of time, as the Hon'ble Member (T) is holding another Bench in post lunch session, adjourned to 02.06.2022.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**